

ITEM NO.15

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1533/2021

KANCHAN

Appellant(s)

VERSUS

TEEJU VERMA & ORS.

Respondent(s)

Date : 02-11-2022 This appeal was called on for hearing today.

For Appellant(s) Mr. Shailendra Singh, Adv.
Mr. Sanjai Kumar Pathak, Adv.
Mr. Arvind Kumar Tripathi, Adv.
Mrs. Shashi Pathak, Adv.
Mr. Sanjai Kumar Pathak, AOR

For Respondent(s) Mr. Sajal Singhai, Adv.
Ms. Vanshaja Shukla, AOR

Mr. Samarth Srivastava, Adv.
Mr. Rohit K. Singh, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Respondent Nos. 1 to 3 are duly represented.

Records have been received.

Four weeks time is given to the Ld. Counsel for the parties to file the additional documents. After expiry of four weeks, list the matter before the Hon'ble Court, under the rules.

S.P.S. LALER
Registrar

MG